

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/ 055/2022

Dated:- 01st February, 2022

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & date	Name and address
1.	29.12.2021	06/2022 dated 03.01.2022	Mr. Anil Bhandwalkar President, 5, Sambhaji Chowk, Keshav Nagar, Mundhwa, Pune- 411 036.
2.	22.12.2021	19/2022 dated 04.01.2022	The President, Conscious Citizen Forum, Office No. 410, 4 th Floor, Vashi Infotech Park, Plot No.16, Sector-30A,Vashi, Navi Mumbai- 400 703.
3.	22-12-2021	20/2022 dated 04.01.2022	The President, Anandwadi Seva Sangh, Post-Karli, Taluka Vengurle, District-Sindhudurg.

4.	20-12-2021	21/2022 dated 04.01.2022	Mr. Praveen Gadekar Member People Awareness Society, H.No.210, Warchawado, Village -Morjim, Taluka-Pernem, Goa.
5.	12.01.2022	By e-mail	Mr. Santosh Kamalaksha Shetty, Q-303, Ganga Platino C.H.S., Opposite to World Trade Centre, Kharadi, Pune.
6.	Nil	51/2022 dated 21.01.2022	Mr. Vivekanand Vikas Bodare Datta Nagar, Street No. 6, Vishrambag, Sangli.
7.	24.01.2022	55/2022 dated 24.01.2022	Mr. Shrikant Pawar Sambhaji Society, Senapati Bapat Road, Pune-411 016.
8.	03.01.2022	57/2022 dated 24.01.2022	Mr. Avinash Ramchandra Rajpurkar R/o.- Utekhhol, In front of Waakadai Temple, Taluka- Mangaon, District- Raigad, Pin- 402 104.
9.	20.01.2022	58/2022 dated 24.01.2022	Mr. Vijay Lodha Advocate- Gujarat High Court, Office-127, 1 st floor, Sahajanand Park, Above Shrinath Travels, Nr Swaminarayan Temple, Shahibaug, Ahmedabad-380 004.
10.	12.02.2022	65/2022 dated 27.01.2022	The President, Conscious Citizen Forum, office No.410, 4 th Floor, Vashi Infotech Park, Plot No.16, Sector-30A, Vashi, Navi Mumbai-400 703.
11.	03.01.2022	66/2022 dated 27.01.2022	The President, Satya Day (Daily), 1 st floor, Avenue Apartment, Tithal Road, Valsad, Gujarat- 396 001

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Registrar
NGT (WZB), Pune